

[Shri S. M. Banerjee]
ly and without any risk, and whether something has been devised.

Shri Krishna Menon: All steps taken in these areas are special in the sense that every possible precaution is taken to keep the aircraft in good condition and no aircraft can take off unless they satisfy those conditions. Inexperienced pilots do not go here. But, no precaution can be taken against turbulence of the weather or the nature of the terrain. If, unfortunately, the country is involved in military operations in these areas, there is no question of avoiding it.

12.11 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE INDIAN TELEGRAPH ACT

The Minister of Transport and Communications (Shri Jagjivan Ram): I beg to lay on the Table a copy each of the following Rules under sub-section (5) of section 7 of the Indian Telegraph Act, 1885:—

- (i) The Indian Telegraph (Second Amendment) Rules, 1961, published in Notification No. S.O. 492, dated the 4th March, 1961.
- (ii) The Indian Telegraph (Eleventh Amendment) Rules, 1961 published in Notification No. G.S.R. 1351, dated the 4th November, 1961.
- (iii) The Indian Telegraph (Twelfth Amendment) Rules, 1961, published in Notification No. S.O. 3020, dated the 23rd December, 1961.

[Placed in Library. See No. LT-83/62].

NOTIFICATIONS UNDER THE AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATIONS ACT

The Minister of State in the Ministry of Defence (Shri Raghuramalah): On behalf of Shri S. K. Dey, I beg to lay

on the Table a copy each of the following Notifications:—

- (i) G.S.R. 592, dated the 28th April, 1962, issued under section 3 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1956.
- (ii) Notification No. G.S.R. 593, dated the 28th April, 1962, issued under section 10 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1956.

[Placed in Library. See No. LT-84/62].

ANNUAL STATEMENT OF ACCOUNTS AND AUDIT REPORT OF THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES

The Minister of Health (Dr. Sushila Nayar): I beg to lay on the Table a copy of the Annual Statement of Accounts and Audit Report of the All India Institute of Medical Sciences, New Delhi, for the year 1959-60, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-85/62.]

12.12 hrs.

GENERAL BUDGET—GENERAL DISCUSSION—contd.

Mr. Speaker: We take up General Discussion of the Budget. Out of twenty hours, four hours and forty-five minutes have been taken up already. Fifteen hours and fifteen minutes remain.

Shri Morarka (Jhunjhunu): Mr. Speaker, once every year, on this very important occasion, Members of this House and the public outside get a chance to pass their verdict on the performance of the Government and examine the Government's policies, particularly financial, economic and fiscal. More often than not the Finance Minister, as the Government spokesman, receives brickbats and